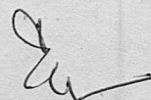


No/P221-23.11.07

Hon. Mr. K.S. Menon. AM.

List the case for orders
on 8.1.08.


AM

Note of Registry

No R.A. file so far.

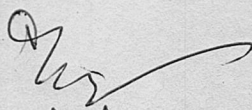
B
31/12/07

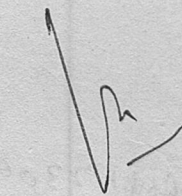
MA 23⁰⁶~~6~~/07
in OA, No 1369/04

08/01/08

Hon. Mr. Justice Khem Karan, V.C.
Hon. Mr. K.S. Menon, AM.

list revised. None appears for the
applicants. Sh. Anupam Kumar brief holder
to Sh. S. Singh counsel for the respondents.
None appears to ^{press} ~~pray~~ MA No. 2306/07
which is rejected in default. Let the
records be consigned.


AM.


Vie.

(M)

File
9-1-08